

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated : 16th September, 2016

In the matter of:

Punjab State Power Corporation Ltd.

...Appellant(s)

Vs.

M/s. Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. ...Respondent(s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **10.11.2016.**

(COURT MASTER)